

ITEM NO.3

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. MAHESH TANAJIRAO PATANKAR

Criminal Appeal No(s). 1086/2021

JITENDRA SINGH

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

(Only Criminal Appeal No.3114 of 2023, 3115 of 2023 and 3116-3117 of 2023 are to be listed before the Registrar Court for service compliance.)

WITH

Crl.A. No. 3114/2023 (II)

(Only Criminal Appeal No.3114 of 2023, 3115 of 2023 and 3116-3117 of 2023 are to be listed before the Registrar Court for service compliance.)

Crl.A. No. 3115/2023 (II)

(Only Criminal Appeal No.3114 of 2023, 3115 of 2023 and 3116-3117 of 2023 are to be listed before the Registrar Court for service compliance.)

Crl.A. No. 3116-3117/2023 (II)

(Only Criminal Appeal No.3114 of 2023, 3115 of 2023 and 3116-3117 of 2023 are to be listed before the Registrar Court for service compliance.)

Date : 28-02-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rajan K. Chourasia, AOR
M/S. Vidhi International, AOR

Ms. Vibha Bhat, Adv.
Mr. Suryansh Singh, Adv.
Ms. Veera Kaul Singh, AOR
Dr. Malkiat Singh, Adv.
Ms. Samina Thakur, Adv.

For Respondent(s)

Ms. Shrika Gautam, Adv.
Mrs. Pragya Baghel, AOR

Mr. Anuvrat Sharma, AOR
Ms. Alka Sinha, Adv.
Mr. Ajay Kumar Prajapati, Adv.
Ms. Ankita Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Cr1.A. Nos. 3114 and 3116-3117/2023

Service is complete.

Records have been received.

Four weeks' time is given to the Ld. Counsel for the parties to file the additional documents. After expiry of four weeks, list the matters before the Hon'ble Court, under the rules.

Cr1.A. No. 3115/2023

As per office report, certificate of service is awaited in respect of sole respondent.

However, Ms. Alka Sinha, Ld. Advocate has appeared on behalf of Mr. Anuvrat Sharma, Ld. Advocate-on-Record for sole respondent. She has submitted that she has filed the memo of appearance on behalf of sole respondent.

She seeks and is granted four weeks' time to file vakalatnama.

List again on 24.04.2024.

MAHESH TANAJIRAO PATANKAR
Registrar

MG